

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 968
TO BE ANSWERED ON 09.12.2025**

Irregularities and lapses in implementation of Ayush programmes in Odisha

968 Shri Manas Ranjan Mangaraj:

Will the Minister of *Ayush* be pleased to state:

- (a) whether the Ministry has taken note of complaints regarding poor implementation of Ayush programmes in Odisha, including delay in fund utilisation and incomplete projects;
- (b) if so, the details of such lapses identified during audits or inspections;
- (c) whether the Ministry proposes any corrective measures or inquiry into the lapses; and
- (d) the steps taken to ensure timely completion of Ayush infrastructure projects in Odisha?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (d) Ministry did not receive any complaint regarding poor implementation of Ayush programmes in Odisha, including delay in fund utilisation and incomplete projects. Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments and supporting their efforts for overall development & promotion of Ayush systems in the country. Public Health being a State subject, the primary responsibility regarding implementation of the scheme including Ayush programmes in Odisha and completion of Ayush infrastructure projects comes under the purview of respective State Government. However, Ministry is regularly and vigorously monitoring the progress of implementation of various activities including timely completion of infrastructure projects, under NAM scheme through various methods as under:

- i. Collecting activity-wise physical/financial progress on regular interval from the State/UT Governments.
- ii. Conducting the field visits by central team of the Ministry of Ayush, time to time, to analyze the actual progress of implementation of different activities for which State Government has reported expenditure and submitted utilization certificates.

- iii. Regional Review Meetings are being conducted with States/UTs under the Chairmanship of Hon'ble Minister/Secretary to assess the implementation status and to decide way forward.
- iv. One-to-one meeting with States/UTs are being conducted for detailed review of physical and financial progress.
- v. Mid-term evaluation of NAM scheme implementation/progress by NITI Aayog through third party who undertakes field visits in State/UTs.

Further, as reported by the State Government of Odisha, regular review meetings are conducted with concerned executing agencies of the construction works and district officials to expedite completion of activities.
